CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A.No.560/2006

Tuesday this the 5 th day of December 2006.

CORAM:

HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER HON'BLE MR. N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

K.A.Saseendran
Group'D' Mail Motor Service Ernakulam,
Residing at Koottalaparambil House,
Elancherry, Nalukettu,
P.O. Korattty – 680 308.
Applicant

(By Advocate Shri P.C.Sebastian)

Vs.

- The Senior Manager,
 Mail Motor Service, Kochi 682 016.
- 2. The Postmaster General, Central Region, Kochi -682 018.
- 3. The Union of India, represented by the Secretary to Govt. of India,
 Ministry of Communications,
 Department of Post,
 Dak Bhavan, New Delhi. Respondents
 (By Advocate Shri TPM Ibrahim Khan, SCGSC)
 The application having been heard on 5 th December, 2006, the Tribunal on the same day delivered the following.

ORDER

HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER

By virtue of the clear admission that some errors have taken place in the earlier notification, consequent to which the said notification stands cancelled, this O.A. has become infructuous. Therefore, it is accordingly closed.

Dated the 5 th December 2006.

N.RAMAKRISHNAN ADMINISTRATIVE MEMBER

Dr.K.B.S.RAJAN JUDICIAL MEMBER